

(b) if so, whether the areas have been selected; and

(c) if so, the names of the areas and the States in which this will be done during the current year?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE) :

(a) The Ministry of Railways are aware of the need of constructing new railway lines and carrying out conversion of metre gauge lines to broad gauge in backward areas and this is given due consideration while taking decisions about new projects.

(b) Railways are guided by the respective State Governments in deciding whether an area is backward.

(c) A statement showing new lines and gauge conversion projects which will be in progress or will be taken up in the current financial year is laid on the Table of the House. [Placed in Library See No. LT 750/77].

Forced Opening of Gate at Asavati

3992. **CHAUDHARI HARI RAM MAKKASAR :** Will the Minister of RAILWAYS be pleased to state :

(a) whether on 17-6-77 at about 7.40 A.M. when two trains i.e. 124 Up and 367 Down were very near to Asavati Station of Central Railway some cartmen of the village came to the Cabin and forced the Cabin man to open the gate;

(b) whether on his refusal they abused him and threw stones on him;

(c) whether when the matter was brought to the notice of the Station Master, he tore out the written complaint and refused to take any action in the matter; and

(d) the action Government propose to take in the matter?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE) :
(a) to (d). Information is being collected and will be laid on the table of the Sabha.

Over-stay of Station Master at a Station (Central Railway)

3993. **CHAUDHARI HARI RAM MAKKASAR :** Will the Minister of RAILWAYS be pleased to state :

(a) whether a Station Master once posted at a railway station of Central Railway is never transferred to any other station;

(b) if the reply to part (a) is in negative, the reasons of staying for a very long time of the Station Master at Asavati station of Central Railway; and

(c) if so, the action Government propose to take in the matter?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE) :

(a) No.

(b) The Station Master at Asavati, has been working there since 1968 and his working has been found to be satisfactory giving no ground for his transfer from there.

(c) Does not arise.

Names of the Companies manufacturing Pesticides

3994. **SHRI AHMED M. PATEL :** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state the names of the companies which are manufacturing pesticides in the country?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) :
A statement is attached.

Statement

Name of the Manufacturer in the organised sector Item of technical Pesticides manufactured

1	Hindustan Insecticides Ltd., Delhi	D.D.T, B.H.C.
2	Hindustan Organic Chemicals, Rasayani	B.H.C.
3	Mico Farm Chemicals Ltd., Madras	B.H.C.
4	Alkali & Chemicals Corporation, Calcutta	B.H.C., Thiram, Thio Carbamates.
5	Pesticides & Brewera Ltd., Bombay	B.H.C., Malathion, Zinc Phosphide

1	2
6 Tata Chemicals Ltd., Mithapur]	B.H.C., Methyl Bromide Ethylene Dibromide, Copper Oxchloride.
7 Excel Industries Ltd., Bombay	Malathion, Aluminium phosphide, Ethylene Dibromide, Thiram, Thiocarbamates, Zinc phosphide Organo mercurials, Alpha Naphthalene Acetic acid
8 Doleis India Ltd., Bombay	Aluminium Phosphide
9 Kanoria Chemicals & Industries Ltd., Calcutta	B.H.C.
20 Giba Geigy of India Ltd., Bombay	Phosphamidon, DDVP and DD Carbamate
21 Rallis India Ltd., Bombay	Dimethoate, Fenitrothion.
12 Beyer India Ltd., Bombay]	Parathion, thiram, Thiocarbamates, Metasytox, Fenitrothion.
23 Cyanamid India Ltd., Bombay	Malathion, Fenitrothion
14 Sandoz India Ltd., Bombay	Quinalphos.
15 Travancore Chemicals Manufacturing Company, Alwaye	Copper Oxchloride.
16 Bharat Pulvering Mills Ltd., Bombay	Aluminium Phosphide, Nickel Chloride, Zinc Phosphide, 2-4D.
17 Indofil Chemicals Ltd., Bombay	Dithane, Stam & Tok
18 Agromore Ltd., Bangalore	2-4-D-, Ratadin
19 Pesticides India, Udaipur	Malathion
20 Atul Products, Atul.	2-4-D
21 Nichochem (Private) Ltd., Baroda	Nicotine Sulphate.
22 Kriti Chemicals, Bombay.	Copper Oxchloride, Zinc Phosphide
23 D'haramsi Moorarji Chemicals, Ahmedabad	Ammonium Sulphamate.
24 Boess Pure Drugs Company, Bombay	Copper Oxchloride

Implementation of Scheme on Legal Aid to the Poor

3995. SHRI PRASANBHAI MEHTA :

DR. HENRY AUSTIN : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Union Government have asked the State Governments to implement the Scheme on legal aid to poor;

(b) how many States have so far implemented the Scheme;

(c) whether Kerala be the first State where steps have been taken for providing legal aid to poor; and

(d) what kind of assistance is being given to them ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) : (a) No, Sir. However Government has circulated to all State Governments copies of the report of the Committee headed by Justice V.R. Krishna Iyer, which formulated a comprehensive legal aid scheme. Later it was considered by Government that the establishment of a